

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 123

IA Nos. 61/2024, 695/2024, 1141/2024,
1064/2024, 1065/2024, 1066/2024
In
CP (IB) No. 80(CH) 2021
(Admitted)

IN THE MATTER OF:

Kudos Chemie Ltd. ...Petitioner/ Operational Creditor

Vs.

Rahul Sales Ltd. ...Respondent/ Corporate Debtor

Under Section: 9, 19(2) and 60(5) IBC, 2016, Rule 11 NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 10.07.2024.

-sd-
Court Officer

May 08, 2024
SM